

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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**Subject: Appointment of Coordinator and Additional Coordinators for International Arbitration Centre.**

## Order

No 418 /GS

Dated:- 06.10.2020

In exercise of powers under Rule 5.1 (a) and (b) of the Jammu and Kashmir International Arbitration Centre (Internal Management Rules) 2020, Sh. Abdul Rashid Malik, District Judge (Super Time Scale) is appointed as Coordinator for the Jammu and Kashmir International Arbitration Centre, and Sh. Faizan Iqbal and Ms. Swati Gupta, Sub-Judges are appointed as Additional Coordinators for the Jammu and Kashmir International Arbitration Centre to assist the coordinator.

Sd/

**(Gita Mittal)**  
**Chief Justice**

No: 8999-9021/GS

Dated: 06.10.2020

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Sh. Abdul Rashid Malik, PDSJ Srinagar, for information.
4. Registrar Vigilance, High Court of J&K at Srinagar.
5. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
6. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information.
8. Sh. Faizan Iqbal, Sub-Judge.
9. Ms. Swati Gupta, Sub-Judge.  
.....for information
10. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the official website of the High Court.

  
**Registrar General**